

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2785
TO BE ANSWERED ON 16/12/2015**

UTILIZATION OF SCHOLARSHIP FUNDS

**2785. SHRI DILIP PATEL:
SHRI FEROZE VARUN GANDHI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has issued guidelines to the State Governments regarding proper utilization of funds meant for scholarships for minority students particularly post-matric scholarships;
- (b) if so, the details thereof;
- (c) the details of application received and amount disbursed under the post matric scholarship scheme in the last three years, year-wise;
- (d) whether there have been considerable delays in disbursing the scholarship payments in various States and if so, the reasons therefor;
- (e) the number of complaints received regarding disbursement process during the above period, State-wise; and
- (f) the reaction of the Government thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) & (b) For effective implementation of scholarship schemes and timely disbursement of scholarships, Ministry of Minority Affairs prescribes a Time Schedule at the start of the financial year for the States/Union Territories (UTs) to follow under the schemes of Pre-Matric, Post-Matric and Merit-cum-Means Scholarship schemes.
- (c) Year-wise details of eligible applications received and amount disbursed under the Post-matric Scholarship Scheme during the last three years, is as under:

Year	Number of eligible applications received	Fund released (Rs. in Crore)
2012-13	7,55,643	326.55
2013-14	8,90,467	515.56
2014-15	9,05,620	501.11

- (d) to (f) No, Madam. In order to make disbursement process transparent and smooth, the National Scholarship Portal (NSP) has been launched by the Central Government for submission of online applications by the students and transfer of scholarship amount directly in the bank accounts of students under Direct Benefit Transfer (DBT) mode.
